

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 20
TP 218 of 2019 [CP 55 of 2019]
Cont.P 1 of 2019
IA 364 of 2019

Order under Section 241-242 of Co act, 2013

IN THE MATTER OF:

Pramod Kumar Vyas & Anr
V/s
Poorna Gases Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..16/07/2021

Coram:

Mr. Abni Ranjan Kumar Sinha, Hon'ble Member(J)
Mr.Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vijayesh Atre, learned counsel
For the Respondent : Mr. Rohit Dubey, learned counsel

ORDER

One the request of learned lawyer for the Respondent, the matter is adjourned.

The parties are directed to upload all their respective documents on e-portal within one week, if not already uploaded.

List the matter on 02.09.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

-SD -
(ABNI RANJAN KUMAR SINHA)
MEMBER (JUDICIAL)

Sapna